

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.11(14)-HC/2018-19/ 3139 /

Dated, Agartala, the 7th February, 2019

NOTIFICATION

In continuation of earlier Notification No.F.11(14)-HC/2018-19/1369 dated 24.01.2019 issued from this Registry regarding Preliminary Written Examination for appointment in Grade-III of Tripura Judicial Service scheduled on **17.02.2019 (Sunday)** from **10 A.M. to 12 Noon** in the premises of **Womens' College, Agartala**, it is hereby notified that 'Call Letters' have been issued in favour of the following Candidates by Speed Post:-

(As per Advertisement No.F.11(14)-HC/2018/18907 dated 30.11.2018)

Roll No.	Name & address of eligible candidates
393	Shri Anurag Dasgupta S/o. Shri Nilotpol Dasgupta <u>Present Address:</u> G4 Grand Pallavi Apartment, Judges Court Road, Bankipore, Patna-800004. <u>Home Address:</u> P4, Basudevpur, Sarsuna, Kolkata-700061.
394	Shri Ravi Prakash S/o. Lt. Om Prakash <u>Present Address:</u> D-813/3 Nathupura, Delhi-110084. <u>Home Address:</u> Vill-Nai-Naiyawan, P.S.-Telhara, Anchal-Ekangarsarai, Dist-Nalanda, State-Bihar.

In case they do not receive such 'Call Letter' by **14.02.2019 (Thursday)**, the duplicate **Call Letter** may be collected from the office of the undersigned during office hours on **15.02.2019 (Friday)** and **16.02.2019 (Saturday)** for which the following identity proof need to be produced in office.

- i) Two copies of coloured and identical passport size photographs.
- ii) Voter's Identity Card.

No candidate shall be allowed to sit in the Written Examination without 'Call Letter'.

Sd/-

(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

No.F.11(14)-HC/2018-19/ 3140-41 /

Dated, Agartala, the 7th February, 2019

Copy to:

1. ✓ The System Analyst, Computer Section, High Court of Tripura, Agartala to upload this Notification dated 07.02.2019 in the official Website of the High Court of Tripura.
2. Notice Board.


7.2.19

REGISTRAR GENERAL